

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 28th day of *September, 2018.*

HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).

Original Application Number. 330/01037/2013.

Preetam Singh & Ors.

.....Applicants.

VE R S U S

Union of India and others.

.....Respondents

Advocate for the applicants : Shri S.N. Singh (absent)
Advocate for the Respondents: Shri N.P. Shukla

O R D E R

(Delivered by Hon'ble Mr. Gokul Chandra Pati, AM)

No one is present for the applicants even in the revised call.

It is seen from the order sheets that on previous listed date i.e. 13.08.2018, no one was present on behalf of the applicants even in the revised call. Hence, it appears that the applicants have lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for want of prosecution.

**(GOKUL CHANDRA PATI)
MEMBER- A.**

Anand...